

Sl. No.	State	District
7.	Madhya Pradesh	Sagar
8.	Maharashtra	Chandrapur
9.	Odisha	Sambalpur
10.	Punjab	Gurdaspur
11.	Rajasthan	Alwar
12.	Rajasthan	Jhunjhunu
13.	Sikkim	West Sikkim
14.	Telangana	Warangal
15.	Tripura	West Tripura
16.	Uttar Pradesh	Jhansi
17.	Uttar Pradesh	Mainpuri
18.	Uttar Pradesh	Amethi
19.	Uttar Pradesh	Bagpat
20.	Uttarakhand	Rudraprayag
21.	West Bengal	Darjeeling

#### Private participation in ABWs

985. SHRIMATI RENUKACHOWDHURY:

SHRI RITABRATA BANERJEE:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Ministry has decided to allow private firms to operate all the Army Base Workshops (ABWs);

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken by Government to enhance combat capability and rebalance the defence expenditure of the armed forces?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) The Government had constituted a Committee of Experts (CoE) to study and recommend measures to enhance combat capabilities and rebalance defence expenditure. Based on the recommendations of the Committee in respect of Army Base Workshops (ABWs), the Government has approved operation of eight Army Base Workshops (ABWs) on Government Owned Contractor Operated (GOCO) model.

Some of the other major recommendations made by the Committee for enhancement of combat capabilities and rebalancing of defence expenditure, which have been approved for implementation, *inter-alia* include optimization of Signals Establishments, restructuring of repair echelons in the Army, restructuring and redeployment of Ordnance echelons. Supply and Transportation echelons, Animal Transport Units, Closure of Military Farms and Army Postal Establishments in peace locations, etc.

#### **Casualties due to cross border Cease Fire Violations**

986. SHRI P. BHATTACHARYA:

SHRIMATI RAJANI PATIL:

SHRI DARSHAN SINGH YADAV:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of cases of Ceasefire Violations, incidents of terrorist activities / cross border infiltration and attacks on Army jawans as well as on civilians reported during the last year at India-Pakistan Border particularly in Jammu and Kashmir;
- (b) the number of personnel of Army, Border Security Force, Jammu and Kashmir Police and civilians killed and injured in these activities during the said period;
- (c) the retaliatory action taken by Government against these activities; and
- (d) the details of assistance provided/being provided to the families of martyred soldiers and the steps taken/being taken to strengthen the Army?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) The details of Cease Fire Violations (CFVs), Terrorist Initiated Incidents (TIIs) and Infiltration Bid Eliminated (IBE) during the last year (2017) along the Line of Control (LoC) under operational control of Army in Jammu and Kashmir are as under:—

Sl. No.	Nomenclature	Instances along with LoC during last year (2017)
1.	CFVs	860
2.	Terrorist Initiated Incidents (TIIs)	131
3.	Infiltration Bid Eliminated	33

- (b) (i) Details of casualties suffered by security personnel/civilians in Cease Fire Violations/cross border firing during the last year (2017) are as under:—